

Office Notes, Office Memorandum, Coram. Appearances, Tribunal's Order of directions and Registrar's Orders.

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Tribunal's Orders

Applicants are more than one.

20.3.1989

Applicants by Mr. C.B. Kale.

He seeks permission to withdraw the application ~~at~~ because one of the prayers comes within the purview of the Public Premises (Eviction of Unauthorised Occupants) Act.

He, however, seeks liberty to file a fresh application, if ~~he~~ ^{it becomes necessary,} in respect of the other prayers which come within the jurisdiction of this Tribunal. This is allowed.

The application is ~~the~~ accordingly disposed of as withdrawn with liberty to file a fresh application if the applicants deem it necessary.

P. S. Chaudhuri
(P. S. CHAUDHURI
M(A))

Order dt 20/3/89
Signed as Applicant
on 31/3/89.

11/4/89